

Development of Sirmaur district

†3034. SHRI RAM VILAS PASWAN: Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) whether it is a fact that Sirmaur district of Himachal Pradesh is a backward area;

(b) whether it is also a fact that Sirmaur district is highly deficient in roads and irrigation facilities;

(c) if so, whether Government would provide special package to Sirmaur district; and

(d) if so, by when?

THE MINISTER OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO):
(a) Sirmaur District of Himachal Pradesh is one of the 272 districts identified as Backward under the Backward Regions Grant Fund (BRGF) scheme of the Ministry of Panchayati Raj, Government of India.

(b) Yes, Sir.

(c) There is no proposal under consideration to provide special package to Sirmaur district.

(d) In view of (c) above, question does not arise.

Progress in providing Panchayat Ghars

3035. SHRI MANI SHANKAR AIYAR: Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) the progress in providing Panchayat Ghars and adequate staff at the Gram Panchayat level in accordance with the Ministry's advisory in this regard. State-wise;

(b) the funds that have been made available for these purposes. State-wise and year-wise; and

(c) the estimated shortfall between financial requirement and actual release to achieve complete coverage?

THE MINISTER OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO):
(a) and (b) Panchayats being a State subject, it is primarily the responsibility of

†Original notice of the question was received in Hindi.

State Governments to provide the required manpower and infrastructure to Gram Panchayats. The Ministry of Panchayati Raj (MoPR) provides financial support to the States under the Rashtriya Gram Swaraj Yojana (RGSY) for taking up construction of the Gram Panchayat buildings for which the State/Year-wise details are given in the Statement (*See* below). In addition to RGSY, MoPR also provides funds to States under the Backward Regions Grant Fund (BRGF) which are in the nature of untied grants for Panchayats to undertake works based on felt local needs. Many States have taken up construction of Panchayat Ghars under BRGF. Funds from Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) have also been provided for Bharat Nirman Rajiv Gandhi Sewa Kendras. As per information available, construction of 872 BNRGSKs have been completed during 2010-11 whereas the figure during 2011-12 and 2012-13 (as on 27.11.2012) as reported by the States were 5886 and 3296 respectively.

(c) Funds have been provided continuously under the above mentioned schemes.

Statement

Panchayat Ghars/Resource Centres at Gram Panchayat Level sanctioned since inception under the scheme of Rashtriya Gram Swaraj Yojana

(Position as on 15.12.2012)

Sl. No.	State	Infrastructure sanctioned	No. of Units	Year of sanction
1	2	3	4	5
1	Bihar	Gram Panchayat Ghars	95	
2	Gujarat	Gram Panchayat Ghars	240	
3	Himachal Pradesh	Gram Panchayat Ghars	120	2006-07
4	Rajasthan	Gram Panchayat Ghars	180	
5	West Bengal	Gram Panchayat Ghars	5	
6	Assam	Gram Panchayat Ghars	770	
7	Himachal Pradesh	Gram Panchayat Ghars	120	2007-08
8	Orissa	Gram Panchayat Ghars	350	

1	2	3	4	5
9	Manipur	Gram Panchayat Ghars	82	
10	Himachal Pradesh	GP Resource Centre	150	2008-09
11	Himachal Pradesh	GP Resource Centre	150	
12	Manipur	Gram Panchayat Ghars	82	2009-10
13	Rajasthan	Gram Panchayat Ghars	180	
14	Karnataka	Gram Panchayat Ghars	40	
15	Chhattisgarh	Gram Panchayat Ghars	580	2010-11
16	Karnataka	Gram Panchayat Ghars	260	
17	Assam	Gram Panchayat Ghars	50	
18	Haryana	Gram Panchayat Ghars	6	
19	Karnataka	Gram Panchayat Ghars	40	
20	Odisha	Gram Panchayat Ghars	72	2011-12
21	Chhattisgarh	Gram Panchayat Ghars	390	
22	Rajasthan	Gram Panchayat Ghars	79	
23	Punjab	Gram Panchayat Ghars	116	
24	Uttar Pradesh	Gram Panchayat Ghars	81	
25	Karnataka	Gram Panchayat Ghars	101	2012-13
26	Rajasthan	Gram Panchayat Ghars	102	
27	Haryana	Gram Panchayat Ghars	107	
TOTAL			4548	

Complaints on ponzi scheme

3036. SHRI PRAKASH JAVADEKAR: Will the Minister of FINANCE be pleased to state:

(a) whether Government has received complaints on various ponzi schemes operating in the country since 2008;